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**M.Tudu Vrs. UOI**

**Part Heard Sl. No. 1**

**O.A. No. 902 of 2010**

Order dated: 06.05.2014

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Heard Mr. B. Jalli, Ld. Counsel for the applicant, and Mr. B.B.Patnaik, Ld. Panel Counsel appearing for Respondent-Railways.

Mr. Jalli, Ld. Counsel for the applicant, by filing a memo dated 06.05.2014 submitted that the applicant wants to withdraw this O.A. to file a better application.

In view of the above, the applicant is allowed to withdraw this O.A. Accordingly, the O.A. is disposed of being withdrawn with liberty to the applicant to file a better application, if so advised.



MEMBER(Admn.)



MEMBER(Judl.)

RK